Notice Form No.2.
Central Administrative Tribunal
New Bombay Bench, CGO Complex,
Near Konkan Bhavan, CBD,
New Bombay - 400 614

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BEFORE THE CENTRAL ADMINISTRATIVE TRIBULASCISTURED AND NEW BOMBAY BENCH.

Transferred Application No.

1985 of 1986

Despatched on

8.8. Parmar & Are.

Despl. de

- ... Applicant

· V/s.

Union of India

... Respondents

From:

The Deputy Registrar, Central Administrative Tribunal, New Bombay Bench.

To:

1. The Union of India,
The General Manager (CM) Settern Reliasy
Churchgate , through Livi M.I. Sethne, Advocate
2nd flaor, Fazelbhay Blag, 43-47, R.C. Mang,
Sambay 400 001.

2. The Area Eupst. (4.8.5.) Chiesana Sub-divn. Western Railway \ Filaji Canj. Mahesana 384 001. 0/C

Reference: immun.Civil A.No.95/85/TR.APILM.2/1936

The above mentioned proceeding has been transferred to this Tribunal and re-numbered as Transfer Application No.2/86 as mentioned above. The respondents (i.e. original

respondents/defendants) have not filed their reply/written statement in the said matter. The Tribunal has directed that the respondents should file the reply (in quadruplicate) along with copies of the documents on which they intend to rely within 3D days from the date of receipt of this notice and simultaneously serve a copy thereof, directly on the applicant or the applicant's advocate.

- 2. Take further notice that this matter has been fixed for final hearing on at 10.30 a.m. You may appear before the Tribunal on the said date either in person or through advocate.
- Also take further notice that in case you do not file any reply as directed above or you do not appear on the date fixed for hearing, the case will be heard and decided ex-parte.



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Copy to: 1. Applicant/Applicants,

Advocate for Applicant/Applicants.

Shri Karsanbhai Bhokhabhai Parmar, Asst.Commercial Clerk, Railway Qr. Town Chanasma, Dict. Mahosana.

Maganbhai Ganeshbhai Patel, Asrtt Com Clerk, Rmixmxxx Village Laxmipura, Post Brahmanwada, Tal. Chanasma, Diet. Mahesona.

Asplicant.

Sh i Devshankar P. Padhya, Advocate, Varahi Chkla, SIDHPUR- 384151